

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO.

Application(s) Involved:

C/COD/20299/2019, C/COD// in C/20444/2019-SM

Appeal(s) Involved:

C/20444/2019-SM

[Arising out of Order-in-Original No. COC-CUSTM-PRV-COM-
03-16-17 dated 23/02/2017 passed by Commissioner of
CUSTOMS(PREVENTIVE) , COCHIN]

Abdul Gafoor

S/o Mohammed V T House Thirurkkad
Angadipuram
MALAPPURAM - 679321
KERALA

Appellant(s)

VERSUS

**Commissioner Of Customs
(preventive)**

4th Floor, Catholic Center, Broadway
Kochin - 682031
Kerala

Respondent(s)

Appearance:

MANU TOM CHERUVALLY

C7,1 ST FLOOR,N.J.K
TRIVENI,RETD
JUSTICEKOSHYAVENUEROAD,NEAR
WOODLANDS JUNCTION
COCHIN - 682011
KERALA

For the Appellant

For the Respondent

CORAM:

Final Order No. 20676 / 2019

Date of Hearing: 29/08/2019

Date of Decision: 29/08/2019

Per : S.S GARG

(Operative portion of the Order was pronounced/ Order was pronounced and
dictated
in Open Court on **29/08/2019**)

...